

Tribes candidates, the two private institutions mentioned in reply to part (b) are paid fixed tuition and other charges.

### Agitation in Ladakh

330. SHRI G. Y. KRISHNAN:  
SHRI CHINTAMANI JENA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the reasons behind the agitation going on in Ladakh;

(b) whether there has been any discrimination in diverting of funds towards Leh and Kargil on the basis of population only and not paying attention to the area or its backwardness; and

(c) if so, whether the Central Government propose to advise the Jammu and Kashmir Government in the matter?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI YOGENDRA MAKWANA):

(a) According to information furnished by the Jammu and Kashmir Government, the reasons behind the recent agitation in Leh were the following main demands made by the Action Committee, Leh:—

(i) regional autonomy for Ladakh;

(ii) establishment of Divisional Headquarters at Leh for both Leh and Kargil Districts;

(iii) allotment of funds to Leh District on the basis of area and not of population;

(iv) supply of adequate electricity; and

(v) provision of adequate drinking water.

(b) No, Sir. The distribution of funds between Leh and Kargil districts has been made by the State Government mainly on the basis of population with the objective of ameliorating the conditions of the people. Backwardness is

also a factor which is taken into account while making allocation but this factor would apply to the Ladakh region as a whole. Further, the Planning Commission does not fix criteria for the distribution of outlays between different districts of any State. It only allocates Central assistance according to the formula approved by the National Development Council.

(c) Does not arise.

### News item captioned Punjab State's claim for Central Projects

331. SHRI R. L. BHATIA: Will the Minister of INDUSTRY be pleased to lay a statement showing:

(a) whether his attention has been invited to the news item captioned Punjab State's claim for central projects appearing in the Indian Express, New Delhi dated the 15th January, 1981;

(b) if so, the particulars of the proposed projects asked to be set up in Punjab in the public sector and their location and capital outlay; and

(c) Government's reaction in the matter?

THE MINISTER OF STATE IN  
THE MINISTRY OF INDUSTRY  
(SHRI CHARANJIT CHANANA): (a) to (c). Yes, Sir. The discussion with the Chief Minister of Punjab covered the general question of industrial development of the State; no specific projects were discussed.

### Grant of industrial licences to monopoly and Foreign Firms in West Bengal

332. SHRI R. L. BHATIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether West Bengal Government have recommended grant of Industrial licences to the various monopoly houses and foreign firms;

(b) if so, what are the names of these Houses and firms and the broad